

**IN THE COURT OF SH. ARUL VARMA, LD. CHIEF METROPOLITAIN
MAGISTRATE, CENTRAL DISTRICT, TIS HAZARI COURTS, DELHI.**

**FIR No. 157/2020
PS: DBG Road
State Vs. Mohd. Shaaib Khan
U/s 392/34 IPC
Bail application**

29.08.2020

**Proceedings on this matter has been conducted via Video Conferencing
through Cisco Webex.**

**This is an application u/s 437 Cr.PC received through E-mail as moved on
behalf of the applicant/accused Mohd. Shoaib Khan for grant of regular bail.**

Present: Sh. Rajiv Kamboj, Ld. APP for the State has been joined via
Video Conferencing through Cisco Webex.
Sh. Saurabh Tyagi, Ld. Counsel for accused has been joined via
Video Conferencing through Cisco Webex.

Reply of IO has not been received through email.

Let reply to the bail application be filed by IO through E-mail on
the next date.

At request, be put up for hearing arguments on bail application on

02.09.2020.

Copy of this order be uploaded on the official website of Delhi
District Courts.

**(Arul Varma)
CMM (Central), Delhi
29.08.2020**